

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In supersession to this office earlier Order, the undersigned shall also work as "Controlling Officer" in respect of West District and Sh. Virender Kumar Goyal, Additional Sessions Judge-04, West District is hereby authorized to act as "Link Controlling Officer" to exercise the powers and to act as the Controlling Officer whenever undersigned is on leave or away from office for whatsoever reasons, till further orders, with immediate effect.

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the District & Sessions Judge (West).

  
**(DR. ARCHANA SINHA)**  
**DISTRICT & SESSIONS JUDGE (WEST)**  
**(OFFICIATING)**

No. 30552-30584 /Committee/Gaz./DJ West/2018

Dated, Delhi the 20/10/18

Copy forwarded for information and necessary action to :-

1. The Ld. District & Sessions Judge (HQ), Delhi
2. The District & Session Judge, North, North-East, East, Shahdara, New Delhi, South-East, South-West, South District, Delhi.
3. The Judicial Officers concerned.
4. All the Head of Office/Drawing & Disbursing Officer, O/o the District Judge (Hqs), North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District, Delhi/New Delh.
5. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
6. Chairman, all the Committees, West District, Tis Hazari Courts, Delhi.
7. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
9. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
10. The Pay & Accounts Officer, Pay & Accounts Officer No. VI, Tis Hazari, Delhi.
11. Bank Manager, SBI, Tis Hazari Courts, Delhi (along with Specimen Signature of Controlling Officer, West, THC, Delhi).

  
**DISTRICT & SESSIONS JUDGE (WEST)**  
**(OFFICIATING)**